

NOTIFICATION No. 203 / 2018

The Government in G.O.(Ms).No.937, Home (Courts-II) Department, dated 26.12.2016, have issued orders for the constitution of a Special Court in the cadre of District Judge for trial of Narcotic Drugs and Psychotropic Substances Act cases at Villupuram .

Selvi. M.K.Jamuna, District Judge, functioning as Additional District Judge (Fast Tract Court), Villupuram, who has been appointed as Special Judge, Special Court for trial of Narcotic Drugs and Psychotropic Substances Act Cases, Villupuram, in the newly sanctioned Court vide G.O.(D).No.430, Home (Courts II) Department, dated 27.04.2018, is transferred and posted as Special Judge, Special Court for trial of Narcotic Drugs and Psychotropic Substances Act Cases, Villupuram in the newly sanctioned Court.

**HIGH COURT OF MADRAS,  
CHENNAI.  
DATED: 06.12.2018.**

**Sd./-C.Kumarappan  
REGISTRAR GENERAL**

